

(c) Regular checks are conducted in mass contact areas such as Passenger Reservation System (PRS) centres, booking offices, platforms, trains etc. to prevent unauthorized ticketing activities including the use of scripting software. Such checks are also intensified during peak period like festivals, holidays etc. The number of touts/brokers arrested by Railway Protection Force along with number of e-tickets seized from them is as under:-

Year	Number of touts/brokers arrested	Number of e-tickets seized
2018	2391	78001
2019 (upto May)	613	18784

#### **Steps to prevent deaths due to trespassing**

899. SHRI T. RATHINAVEL: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Railways have been taking steps to prevent railway deaths by preventing trespassers;
- (b) if so, the details thereof;
- (c) whether it is also a fact that Railways have also been constructing boundary wall to prevent such deaths; and
- (d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) and (b) Press, Sir. Railways have constituted an interdepartmental 'Joint Committee' comprising officers of Safety, Security, Signal and Engineering departments across all Zonal Railways to study the causes and suggest specific measures to minimise deaths due to untoward incidents including trespassing. Accordingly, preventive and corrective measures are taken to improve and create infrastructure to minimise casualties.

Besides, the following corrective measures are also being taken by the Railways to prevent deaths in untoward incidents on Railway track:

- (i) Railways has been constructing FOBs at places where passengers are required to cross tracks.
- (ii) Regular announcements are made through Passenger Address System at Railway stations urging passengers to use foot over bridges (FOBs) and to avoid crossing of railway tracks.

- (iii) Various awareness campaigns are organized by Railways to sensitize passengers about the fatalities of crossing railway tracks, foot-board/ roof-top travelling, boarding/de-boarding running trains etc.
- (iv) Regular drives are conducted against trespassing, travelling on foot-board, steps, roof top of trains, boarding/de-boarding running trains and the persons apprehended are prosecuted under the relevant provisions of the Railways Act, 1989.
- (v) Railway Protection Force personnel are deployed on locations vulnerable for trespassing.
- (vi) Erection of boundary wall/fencing at identified locations, vulnerable to trespass.
- (vii) Warning sign boards are provided at conspicuous places for the awareness of passengers.
- (viii) Unauthorized trespassing on Railway premises including the Railway track is a punishable offence under section 147 of the Railways Act, 1989. During the current year upto May, 2019, Total 60740 persons have been prosecuted for trespassing.

(c) and (d) Yes, Sir. Ministry of Railways has planned to construct boundary wall/ fencing at vulnerable locations and approaches of major railway stations to guard tracks from cattle crossing and to prevent unauthorized trespassing. During the financial year 2018-19, Ministry of Railways has sanctioned works worth ₹3150 cr. for provision of boundary wall at identified vulnerable locations and their approaches to safeguard track, prevent encroachment and to improve safety of track over Indian Railways.

**AC problem in Visakhapatnam-Nizamuddin**

**AP express**

900. SHRI T.G. VENKATESH: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Ministry is aware of the frequent AC problem being faced in Visakhapatnam-Nizamuddin AP AC Express thereby causing unnecessary difficulties to the passengers;
- (b) if so, the details thereof;
- (c) the number of times such problems have been faced; and